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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan  

Public Notice No. 27/2015-2020  
New Delhi, dated the 4th October, 2021

Subject:- Allocation of quantity of 5841 MT (raw/refined) Sugar to EU under TRQ scheme for the year 2021-22.

S.O. (E) In exercise of powers conferred under Para 1.03 and 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby allocates quantity of 5841 Metric Ton of Raw/Refined Sugar, under Tariff Rate Quota (TRQ) to EU for the year 2021-22 (Upto September 30, 2022).

2. As per Notification No. 3/2015-20 dated 20.04.2015, export of sugar (HS Code 17010000) to EU under TRQ is ‘Free’ subject to the conditions notified in the ‘Nature of Restrictions’ in the above notification.

3. Certificate of Origin, if required, for preferential export of sugar to EU, shall be issued by Additional Director General of Foreign Trade, Mumbai. Other certification requirement, if any, prescribed specifically for export of sugar to EU would continue to be followed.

4. The quota will be operated by Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi as the implementing agency for export of TRQ items to EU.

5. The reporting requirement as notified vide Notification No. 3/2015-2020 dated 20.04.2015 read with Notification No. 20 dated 07.09.2015 would be followed.

6. Effect of this Public Notice:

The quantity of 5841 MT sugar (raw and/or white sugar) to be exported to EU under TRQ scheme from 01.10.2021 to 30.09.2022 has been notified.

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